

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) No. 985/2018 in C.A. No. 5247/2016

SEVA RAM MALIK

Petitioner(s)

VERSUS

RAJEEV JAUHARI & ORS.

Respondent(s)

Date : 13-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Vishwa Pal Singh, AOR
Mr. Ronak Karanpuria, Adv.

For Respondent(s) Mr. Devashish Bharuka, Adv.
Mr. D.N. Goburdhun, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Hrishikesh Baruah, AOR
Ms. Radhika Gupta, Adv.

Mr. Arjun Garg, AOR
Mr. Devansh Shrivastav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by the learned counsel for the respondent(s) seeking adjournment.

List after two weeks.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR